

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 10/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: *Sushendra Trading vs. J.K. Jute miller Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE:

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Vinayak Mittal</i>	<i>Advocate</i>	<i>Petitioner</i>	<i>[Signature]</i>
<u>2.</u>	<i>Jahangir Haider</i>	<i>Advocate</i>	<i>Respondent</i>	<i>J. Haider</i>

CP NO.(IB)10/ALD/2017

Sh. Vinayak Mittal, Advocate for the Operational Creditor. Sh. Jahangir Haider, Advocate for the Corporate Debtor.

The present petition is filed as Misc. Application No.205 of 2017 in CP No.(IB)10/ALD/2017 under Section 9 of the I & B Code, 2016, seeking for restoration of the main application, in view of the Hon'ble Supreme Court's decision dated 19.09.2017. A copy of the petition is provided to the Corporate Debtor's Company.

The case is fixed for filing reply. The matter be listed on 1st December, 2017.

Dated:17.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd
H.P. Chaturvedi,
Member (Judicial)